

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 11.12.2019 |             |                     |                     |                          |          |                    |  |                |                 |             |
|-------------------|-------------|---------------------|---------------------|--------------------------|----------|--------------------|--|----------------|-----------------|-------------|
| S.L.No.           | C.A.No.     | Date of Application | Case No.            | Name of the Applicant    | C.C Type | Judge / Court Name | C.C Applied For  | Other Document | Dealing Section | Seat        |
| 1                 | 112496/2019 | 11.12.2019          | ABLAP L-3257/2019   | BIKRAM BEHERA            | C.O.     | COURT NO. 1        | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 2                 | 112497/2019 | 11.12.2019          | WP (C) - 24087/2019 | D. K. MOHANTY            | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 3                 | 112498/2019 | 11.12.2019          | WP (C) - 23908/2019 | M/S. B. SAMANTARA Y      | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 4                 | 112499/2019 | 11.12.2019          | WP (C) - 24066/2019 | M/S. AJAYA KUMAR PRADHAN | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 5                 | 112500/2019 | 11.12.2019          | WP (C) - 23935/2019 | S. K. BEHERA             | C.O.     | COURT NO. 3        | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 6                 | 112501/2019 | 11.12.2019          | WP (C) - 23936/2019 | S. K. BEHERA             | C.O.     | COURT NO. 3        | Order Dtd. 2019-12-09  |                |                 | (Seat No -) |
| 7                 | 112502/2019 | 11.12.2019          | OJC-4038/1988       | M. S. DAS                | GEN ERAL |                    | Order Dtd. 1992-07-27 Judgement Dtd. 1992-07-27, Petition, Annexure, |                |                 | (Seat No -) |
| 8                 | 112503/2019 | 11.12.2019          | OJC-3944/           | M. R. MALLA              | GEN ERAL |                    | Order Dtd. 1992-09-  |                |                 | (Seat No -) |

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|----|-------------|------------|---------------------|---------------------------|-------|-----------------|------------------------------|--|------------------------------|-----------------|
|    |             |            | 1991                |                           | L     |                 | 04Petition,Annexure,Counter, |  |                              | t No -)         |
| 9  | 112504/2019 | 11.12.2019 | WP (C) - 24538/2019 | R. M. NAYAK               | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  | WRIT BRANCH (DIVISION BENCH) | (Seat No - 115) |
| 10 | 112505/2019 | 11.12.2019 | WP (C) - 24537/2019 | R. M. NAYAK               | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  | WRIT BRANCH (DIVISION BENCH) | (Seat No - 115) |
| 11 | 112506/2019 | 11.12.2019 | WP (C) - 23843/2019 | M. R. ROUTRAY             | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-06        |  |                              | (Seat No - 115) |
| 12 | 112507/2019 | 11.12.2019 | WP (C) - 20683/2019 | P. K. SWAIN               | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  |                              | (Seat No - 115) |
| 13 | 112508/2019 | 11.12.2019 | WP (C) - 22913/2019 | R. M. NAYAK               | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  |                              | (Seat No - 115) |
| 14 | 112509/2019 | 11.12.2019 | CMAPL - 521/2019    | M. R. SUBUDHI             | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  |                              | (Seat No - 115) |
| 15 | 112510/2019 | 11.12.2019 | WP (C) - 21563/2019 | M/S. NARENDRA KUMAR SAHOO | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09        |  |                              | (Seat No - 115) |
| 1  | 112511      | 11.12.     | WP (C)              | S. K.                     | C.O   | COURT           | Order Dtd. 2019-             |  |                              | (S              |

|        |                 |                |                               |                         |                 |                       |                           |  |                           |                                      |
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| 6      | /2019           | 2019           | -<br>20331<br>/2017           | BEHERA                  | .               | NO. 1                 | 12-09                     |  |                           | ea<br>t<br>No<br>-<br>11<br>5)       |
| 1<br>7 | 112512<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>20331<br>/2017 | M. K. SWAIN             | C.O             | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>5) |
| 1<br>8 | 112513<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24212<br>/2019 | RAJENDRA<br>KUMAR BARIK | C.O             | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>5) |
| 1<br>9 | 112514<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>19220<br>/2019 | A. KALASH               | C.O             | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>5) |
| 2<br>0 | 112515<br>/2019 | 11.12.<br>2019 | CRLRE<br>V-<br>795/2<br>019   | M. R. BARIK             | C.O             | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>5) |
| 2<br>1 | 112516<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9989/<br>2019   | N.N.MOHAPAT<br>RA       | C.O             | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>5) |
| 2<br>2 | 112517<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>7651/<br>2018  | A. SAHOO                | GEN<br>ERA<br>L |                       | Order Dtd. 2019-<br>05-15 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>11<br>)  |
| 2<br>3 | 112518<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>502/2<br>009   | N. C. SINHA             | C.O             | COURT<br>NO.<br>24    | Order Dtd. 2019-<br>12-09 |  |                           | (S<br>ea<br>t<br>No<br>-<br>)        |

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|        |                 |                |                               |                     |          |                       |                           |                      |  | 11<br>)                             |
| 2<br>4 | 112519<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>502/2<br>009   | S. MOHARANA         | C.O<br>. | COURT<br>NO.<br>24    | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 2<br>5 | 112520<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>21724<br>/2019 | SAILENDRA<br>BISWAL | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-3 |  | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>6 | 112521<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23903<br>/2019 | B<br>SAMANTARAY     | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>7 | 112522<br>/2019 | 11.12.<br>2019 | CVREV<br>-<br>242/1<br>993    | B. K. PATI          | C.O<br>. | COURT<br>NO.<br>15    | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>8 | 112523<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23588<br>/2019 | A CH<br>MOHANTY     | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>9 | 112524<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24810<br>/2019 | P. R. SWAIN         | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-6 |  | (S<br>ea<br>t<br>No<br>-<br>26<br>) |
| 3<br>0 | 112525<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>953/2<br>003   | P. R. SWAIN         | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea<br>t<br>No<br>-<br>26<br>) |
| 3<br>1 | 112526<br>/2019 | 11.12.<br>2019 | WP (C)<br>-                   | B<br>SAMANTARAY     | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |                      |  | (S<br>ea                            |

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|        |                 |                | 23905<br>/2019                |                  |          | OLD                   |                           |  |                      | t<br>No<br>-<br>26<br>)             |
| 3<br>2 | 112527<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23910<br>/2019 | B<br>SAMANTARAY  | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>26<br>) |
| 3<br>3 | 112528<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23521<br>/2019 | S. SAHOO         | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>26<br>) |
| 3<br>4 | 112529<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>14/20<br>06    | S. R.<br>PATNAIK | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-09 |  | WRIT<br>BRANC<br>H-5 | (S<br>ea<br>t<br>No<br>-<br>32<br>) |
| 3<br>5 | 112530<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>17924<br>/2019 | A KAILASH        | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>32<br>) |
| 3<br>6 | 112531<br>/2019 | 11.12.<br>2019 | OJC-<br>9440/<br>2000         | P. K. LENKA      | C.O<br>. | COURT<br>NO.<br>24    | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>32<br>) |
| 3<br>7 | 112532<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>17924<br>/2019 | B K<br>MOHARANA  | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>32<br>) |
| 3<br>8 | 112533<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23934<br>/2019 | S K BEHERA       | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>32<br>) |

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|    |             |            |                     |                   |       |                 |                       |                |  | )                                   |
| 39 | 112534/2019 | 11.12.2019 | WP (C) - 19389/2019 | B K PATI          | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09 |                |  | (S<br>ea<br>t<br>No<br>-<br>32<br>) |
| 40 | 112535/2019 | 11.12.2019 | OJC-1050/1998       | P. K. KAR         | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09 | WRIT BRANC H-8 |  | (S<br>ea<br>t<br>No<br>-<br>40<br>) |
| 41 | 112536/2019 | 11.12.2019 | WP (C) - 24033/2019 | A KALASH          | C.O . | COURT NO. 3     | Order Dtd. 2019-12-09 |                |  | (S<br>ea<br>t<br>No<br>-<br>40<br>) |
| 42 | 112537/2019 | 11.12.2019 | OJC-1550/1998       | B. B. SWAIN       | C.O . | COURT NO. 24    | Order Dtd. 2019-12-09 |                |  | (S<br>ea<br>t<br>No<br>-<br>40<br>) |
| 43 | 112538/2019 | 11.12.2019 | WP (C) - 20499/2018 | P L MISHRA        | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-09 | WRIT BRANC H-5 |  | (S<br>ea<br>t<br>No<br>-<br>20<br>) |
| 44 | 112539/2019 | 11.12.2019 | WP (C) - 23847/2019 | BINDU SAGAR SWAIN | C.O . | COURT NO. 9     | Order Dtd. 2019-12-10 |                |  | (S<br>ea<br>t<br>No<br>-<br>20<br>) |
| 45 | 112540/2019 | 11.12.2019 | WP (C) - 23986/2019 | SK. SAMIM         | C.O . | COURT NO. 9     | Order Dtd. 2019-12-10 | WRIT BRANC H-4 |  | (S<br>ea<br>t<br>No<br>-<br>19<br>) |
| 46 | 112541/2019 | 11.12.2019 | WP (C) - 24297      | H. K. PATRA       | C.O . | COURT NO. 9     | Order Dtd. 2019-12-10 |                |  | (S<br>ea<br>t<br>No<br>-<br>19<br>) |

|        |                 |                |                               |                 |          |                |                           |   |                                      |
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|        |                 |                | /2019                         |                 |          |                |                           |   | No<br>-<br>19<br>)                   |
| 4<br>7 | 112542<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2232/<br>2019   | S K BISWAL      | C.O<br>. | COURT<br>NO. 3 | Order Dtd. 2019-<br>12-09 |   | (S<br>ea<br>t<br>No<br>-<br>19<br>)  |
| 4<br>8 | 112543<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23409<br>/2019 | D. K.<br>BEHERA | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |   | (S<br>ea<br>t<br>No<br>-<br>19<br>)  |
| 4<br>9 | 112544<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23610<br>/2019 | A KALASH        | C.O<br>. | COURT<br>NO. 3 | Order Dtd. 2019-<br>12-09 |   | (S<br>ea<br>t<br>No<br>-<br>19<br>)  |
| 5<br>0 | 112545<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23907<br>/2019 | B<br>SAMANTARAY | C.O<br>. | COURT<br>NO. 3 | Order Dtd. 2019-<br>12-09 |   | (S<br>ea<br>t<br>No<br>-<br>19<br>)  |
| 5<br>1 | 112546<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>21155<br>/2012 | B K PATI        | C.O<br>. | COURT<br>NO. 3 | Order Dtd. 2019-<br>12-09 | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>) | (S<br>ea<br>t<br>No<br>-<br>10<br>4) |
| 5<br>2 | 112547<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>20332<br>/2017 | S K BEHERA      | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-09 |   | (S<br>ea<br>t<br>No<br>-<br>10<br>4) |
| 5<br>3 | 112548<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23591<br>/2019 | P. R. SWAIN     | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |   | (S<br>ea<br>t<br>No<br>-<br>10<br>4) |

|    |             |            |                     |               |      |                 |                       |  |                |                 |
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| 54 | 112549/2019 | 11.12.2019 | ABLAP L-13759/2019  | S P SAHOO     | C.O. | COURT NO. 9 OLD | Order Dtd. 2019-12-05 |  |                | (Seat No - 104) |
| 55 | 112550/2019 | 11.12.2019 | WP (C) - 24946/2019 | DEBASIS ROU   | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |  | WRIT BRANC H-7 | (Seat No - 18)  |
| 56 | 112551/2019 | 11.12.2019 | ABLAP L-17437/2019  | B DALAI       | C.O. | COURT NO. 1     | Order Dtd. 2019-12-06 |  |                | (Seat No - 18)  |
| 57 | 112552/2019 | 11.12.2019 | OJC-8752/2000       | PITABAS NAYAK | C.O. | COURT NO. 24    | Order Dtd. 2019-12-09 |  |                | (Seat No - 18)  |
| 58 | 112553/2019 | 11.12.2019 | CRLMC - 3224/2019   | B DALAI       | C.O. | COURT NO. 1     | Order Dtd. 2019-12-10 |  |                | (Seat No - 18)  |
| 59 | 112554/2019 | 11.12.2019 | OJC-8752/2000       | B. C. MOHANTY | C.O. | COURT NO. 24    | Order Dtd. 2019-12-09 |  |                | (Seat No - 18)  |
| 60 | 112555/2019 | 11.12.2019 | CRLMP - 1672/2019   | R. B. MISHRA  | C.O. | COURT NO. 17    | Order Dtd. 2019-12-10 |  |                | (Seat No - 18)  |
| 61 | 112556/2019 | 11.12.2019 | CRLMC - 2591/2019   | P K MISHRA    | C.O. | COURT NO. 1     | Order Dtd. 2019-12-06 |  |                | (Seat No - 18)  |



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|        |                 |                |                               |                  |          |                    |                           |  |  | -<br>18<br>)                        |
| 6<br>2 | 112557<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17536<br>/2019 | J. BARIK         | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>3 | 112558<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1688/<br>2019   | A. K.<br>SARANGI | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>4 | 112559<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3217/<br>2019   | P K MISHRA       | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>5 | 112560<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1080/<br>2018   | B. N. SAHU       | C.O<br>. | DR<br>(J)          | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>6 | 112561<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17535<br>/2019 | P.K. BEHERA      | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>7 | 112562<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3160/<br>2019   | P K MISHRA       | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6<br>8 | 112563<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>27/20<br>16     | A. K.<br>BISWAL  | C.O<br>. | COURT<br>NO. 2     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 6      | 112564          | 11.12.         | CRLMC                         | M R SAHOO        | C.O      | COURT              | Order Dtd. 2019-          |  |  | (S                                  |

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| 9      | /2019           | 2019           | -<br>3301/<br>2019            |                          | .        | NO. 1                 | 12-10                     |  |  | ea<br>t<br>No<br>-<br>18<br>)       |
| 7<br>0 | 112565<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>367/2<br>019    | BALARAM<br>SINGH         | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-09 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>1 | 112566<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17457<br>/2019 | B.N.<br>MOHAPATRA        | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>2 | 112567<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1626/<br>2019   | TOFAN<br>PRADHAN         | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>3 | 112568<br>/2019 | 11.12.<br>2019 | CRLMA<br>-<br>288/2<br>019    | B P TANGA                | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>4 | 112569<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1607/<br>2019   | NANDA<br>KISHORE<br>ROUT | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>5 | 112570<br>/2019 | 11.12.<br>2019 | CONTR<br>-<br>3/201<br>8      | M/S.PRATAP<br>KU MOHANTY | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>6 | 112571<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23590<br>/2019 | C. R. NAYAK              | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |

|        |                 |                |                               |                     |          |                    |                           |  |  |                                     |
|--------|-----------------|----------------|-------------------------------|---------------------|----------|--------------------|---------------------------|--|--|-------------------------------------|
|        |                 |                |                               |                     |          |                    |                           |  |  | 18<br>)                             |
| 7<br>7 | 112572<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6402/<br>2019   | SARAT DASH          | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>8 | 112573<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>22004<br>/2019 | RAMAKANT<br>MOHANTY | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 7<br>9 | 112574<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>22002<br>/2019 | RAMAKANT<br>MOHANTY | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>0 | 112575<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>5403/<br>2019   | D K NAIK            | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>1 | 112576<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3245/<br>2019   | P K BEHERA          | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>2 | 112577<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17319<br>/2019 | R.K. DASH           | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>11-29 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>3 | 112578<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2612/<br>2019   | A K ROUT            | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>4 | 112579<br>/2019 | 11.12.<br>2019 | CRLMP<br>-                    | BALARAM<br>SINGH    | C.O<br>. | COURT<br>NO.       | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea                            |

|        |                 |                |                               |                             |          |                    |                           |  |  |                                     |
|--------|-----------------|----------------|-------------------------------|-----------------------------|----------|--------------------|---------------------------|--|--|-------------------------------------|
|        |                 |                | 1613/<br>2019                 |                             |          | 17                 |                           |  |  | t<br>No<br>-<br>18<br>)             |
| 8<br>5 | 112580<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2145/<br>2019   | P C<br>CHHINCHARI           | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>09-13 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>6 | 112581<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17531<br>/2019 | P.S. DAS                    | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>7 | 112582<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1614/<br>2019   | BALARAM<br>SINGH            | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>8 | 112583<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1640/<br>2019   | A.K.SARANGI                 | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 8<br>9 | 112584<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6781/<br>2019   | G.<br>JAYASINGH             | C.O<br>. | COURT<br>NO. 9     | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 9<br>0 | 112585<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17529<br>/2019 | R. PANDA                    | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 9<br>1 | 112586<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1673/<br>2019   | PABITRA<br>KUMAR<br>MOHANTY | C.O<br>. | COURT<br>NO.<br>17 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |

|        |                 |                |                               |                           |          |                |                           |                      |  |                                     |
|--------|-----------------|----------------|-------------------------------|---------------------------|----------|----------------|---------------------------|----------------------|--|-------------------------------------|
|        |                 |                |                               |                           |          |                |                           |                      |  | )                                   |
| 9<br>2 | 112587<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2680/<br>2019   | M N MOHANTY               | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 9<br>3 | 112588<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>239/2<br>018   | RAMESH<br>CHANDRA<br>BHOI | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-8 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>4 | 112589<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17530<br>/2019 | P. CHHULI                 | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>5 | 112590<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23733<br>/2019 | JANMEJAYA<br>DASH         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>6 | 112591<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2970/<br>2019   | B DAS                     | C.O<br>. | DR<br>(J)      | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>7 | 112592<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17532<br>/2019 | J. BARIK                  | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>8 | 112593<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23740<br>/2019 | JANMEJAYA<br>DASH         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 9<br>9 | 112594<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23739          | JANMEJAYA<br>DASH         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t                       |

|             |                 |                |                               |                      |          |                |                           |  |                                     |
|-------------|-----------------|----------------|-------------------------------|----------------------|----------|----------------|---------------------------|--|-------------------------------------|
|             |                 |                | /2019                         |                      |          |                |                           |  | No<br>-<br>41<br>)                  |
| 1<br>0<br>0 | 112595<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3326/<br>2019   | JYOTI<br>PRAKASH KAR | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>1 | 112596<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17533<br>/2019 | S. BARIK             | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>2 | 112597<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23735<br>/2019 | JANMEJAYA<br>DASH    | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>3 | 112598<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17517<br>/2019 | M/S B.M.<br>SARANGI  | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>4 | 112599<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3226/<br>2019   | J MANTRI             | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>5 | 112600<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17534<br>/2019 | P.S. DAS             | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |
| 1<br>0<br>6 | 112601<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23869<br>/2019 | T. DALAI             | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>41<br>) |

|             |                 |                |                               |                     |          |                |                           |  |                      |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|----------|----------------|---------------------------|--|----------------------|-------------------------------------|
| 1<br>0<br>7 | 112602<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23830<br>/2019 | D.NAYAK             | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | WRIT<br>BRANC<br>H-3 | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>0<br>8 | 112603<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3285/<br>2019   | M R SAHOO           | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>0<br>9 | 112604<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23927<br>/2019 | S.K.MOHANTY         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>0 | 112605<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>12262<br>/2019 | B.<br>MOHAPATRA     | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>1 | 112606<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3293/<br>2019   | M R SAHOO           | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>2 | 112607<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23615<br>/2019 | B.SINGH             | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>3 | 112608<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16074<br>/2019 | B. SINGH            | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>4 | 112609<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2287/<br>2019   | SUVENDU<br>BANAMALI | C.O<br>. | DR<br>(J)      | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |

|             |                 |                |                               |                      |          |                |                           |  |                      |                                     |
|-------------|-----------------|----------------|-------------------------------|----------------------|----------|----------------|---------------------------|--|----------------------|-------------------------------------|
|             |                 |                |                               |                      |          |                |                           |  |                      | -<br>11<br>)                        |
| 1<br>1<br>5 | 112610<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16078<br>/2019 | B. SINGH             | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>6 | 112611<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9475/<br>2019   | BINDU SAGAR<br>SWAIN | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 1<br>1<br>7 | 112612<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24712<br>/2019 | B.DAS                | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | WRIT<br>BRANC<br>H-5 | (S<br>ea<br>t<br>No<br>-<br>22<br>) |
| 1<br>1<br>8 | 112613<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2287/<br>2019   | JYOTI<br>PRAKASH KAR | C.O<br>. | DR<br>(J)      | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>22<br>) |
| 1<br>1<br>9 | 112614<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>16059<br>/2019 | P.K.JENA             | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | WRIT<br>BRANC<br>H-7 | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>0 | 112615<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17496<br>/2019 | P.K. JENA            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>1 | 112616<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>15236<br>/2019 | RAMAKANTA<br>PANDA   | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1           | 112617          | 11.12.         | WP (C)                        | DEBENDRA             | C.O      | COURT          | Order Dtd. 2019-          |  |                      | (S                                  |



|             |                 |                |                               |                      |          |                       |                           |  |                      |                                     |
|-------------|-----------------|----------------|-------------------------------|----------------------|----------|-----------------------|---------------------------|--|----------------------|-------------------------------------|
| 2<br>2      | /2019           | 2019           | -<br>24672<br>/2019           | BEHERA               | .        | NO. 3<br>OLD          | 12-10                     |  |                      | ea<br>t<br>No<br>-<br>15<br>)       |
| 1<br>2<br>3 | 112618<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24263<br>/2019 | J.K.KHANDAY<br>ATRAY | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>4 | 112619<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17511<br>/2019 | B.K. PANDA           | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>5 | 112620<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24534<br>/2019 | L.D.PANDA            | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>6 | 112621<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17515<br>/2019 | S. BARIK             | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>7 | 112622<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24972<br>/2019 | S.K. PARIDA          | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>8 | 112623<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17516<br>/2019 | G. SUNDARA           | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>ea<br>t<br>No<br>-<br>15<br>) |
| 1<br>2<br>9 | 112624<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>20304<br>/2019 | A.T.NAYAK            | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  | WRIT<br>BRANC<br>H-2 | (S<br>ea<br>t<br>No<br>-<br>15<br>) |

|             |                 |                |                               |                     |          |                       |                           |                      |  |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|----------|-----------------------|---------------------------|----------------------|--|-------------------------------------|
|             |                 |                |                               |                     |          |                       |                           |                      |  | 8)                                  |
| 1<br>3<br>0 | 112625<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>25067<br>/2019 | M.R. N AYAK         | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>8)      |
| 1<br>3<br>1 | 112626<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17522<br>/2019 | S. DASH             | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>8)      |
| 1<br>3<br>2 | 112627<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24927<br>/2019 | PRASANJIT<br>BEHERA | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-7 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>3 | 112628<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17526<br>/2019 | B. SINGH            | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>4 | 112629<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24629<br>/2019 | M.NAYAK             | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>5 | 112630<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24862<br>/2019 | M.N.<br>MOHANTY     | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>6 | 112631<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17527<br>/2019 | A.S. PANI           | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |                      |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>7 | 112632<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>17670<br>/2019 | S.P.BARIK           | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |                      |  | (S<br>ea<br>t<br>No<br>-<br>8)      |

|             |                 |                |                               |                 |          |                       |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|-----------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                               |                 |          |                       |                           |  |  | 18<br>)                             |
| 1<br>3<br>8 | 112633<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16070<br>/2019 | P.K. MISHRA     | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>3<br>9 | 112634<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8556/<br>2019   | S. SAHU         | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>0 | 112635<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>4895/<br>2019   | GANESH<br>SAHOO | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>1 | 112636<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16058<br>/2019 | B. SINGH        | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>2 | 112637<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10002<br>/2019  | R. K. OJHA      | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>3 | 112638<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>5229/<br>2019   | SARAT DASH      | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>4 | 112639<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17505<br>/2019 | D K JENA        | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>4 | 112640<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-                   | P. JENA         | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea                            |

|             |                 |                |                               |                     |          |                |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|----------|----------------|---------------------------|--|--|-------------------------------------|
| 5           |                 |                | 16058<br>/2019                |                     |          |                |                           |  |  | t<br>No<br>-<br>18<br>)             |
| 1<br>4<br>6 | 112641<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10006<br>/2019  | KABITA<br>PATRA     | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>7 | 112642<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>5261/<br>2019   | B. DAS              | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>8 | 112643<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>18268<br>/2019 | S.K.MOHANTY         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>4<br>9 | 112644<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10007<br>/2019  | HAREKRUSHNA<br>DASH | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>0 | 112645<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16032<br>/2019 | B. SINGH            | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>1 | 112646<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>5852/<br>2019   | BALARAM<br>SINGH    | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>2 | 112647<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10010<br>/2019  | A. PATTANAIAK       | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |

|             |                 |                |                               |                  |          |                |                           |  |                                     |
|-------------|-----------------|----------------|-------------------------------|------------------|----------|----------------|---------------------------|--|-------------------------------------|
|             |                 |                |                               |                  |          |                |                           |  | )                                   |
| 1<br>5<br>3 | 112648<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6093/<br>2019   | P.K. BEHERA      | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>4 | 112649<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17446<br>/2019 | D K JENA         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-05 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>5 | 112650<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10011<br>/2019  | M/S H.K.<br>DASH | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>6 | 112651<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17540<br>/2019 | P. SARANGI       | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>7 | 112652<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23335<br>/2019 | B.BEHERA         | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>8 | 112653<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6131/<br>2019   | R.R. NAYAK       | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>5<br>9 | 112654<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10003<br>/2019  | T. R. DAS        | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>6<br>0 | 112655<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>15031          | H K DASH         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-06 |  | (S<br>ea<br>t                       |

|             |                 |                |                               |                  |          |                |                           |                            |                                     |
|-------------|-----------------|----------------|-------------------------------|------------------|----------|----------------|---------------------------|----------------------------|-------------------------------------|
|             |                 |                | /2019                         |                  |          |                |                           |                            | No<br>-<br>18<br>)                  |
| 1<br>6<br>1 | 112656<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16587<br>/2019 | S. ROUT          | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-05 |                            | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>6<br>2 | 112657<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6341/<br>2019   | H.K. PATRA       | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                            | (S<br>ea<br>t<br>No<br>-<br>18<br>) |
| 1<br>6<br>3 | 112658<br>/2019 | 11.12.<br>2019 | CRLMA<br>-<br>243/2<br>018    | S. K.<br>MOHANTY | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 | CRIMI<br>NAL<br>MISC-<br>1 | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>6<br>4 | 112659<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>11700<br>/2019 | P KARAN          | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>11-15 |                            | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>6<br>5 | 112660<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>4263/<br>2019  | N.K.ROUT         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>11-14 |                            | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>6<br>6 | 112661<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6367/<br>2019   | P.K. BEHERA      | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                            | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>6<br>7 | 112662<br>/2019 | 11.12.<br>2019 | CRLMA<br>-<br>243/2<br>018    | B. C. PANDA      | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 | CRIMI<br>NAL<br>MISC-<br>1 | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>6<br>8 | 112663<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>11625<br>/2019 | D K JENA         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>11-07 |                            | (S<br>ea<br>t<br>No<br>-<br>-       |

|             |                 |                |                               |                   |          |                       |                           |  |                           |                                     |
|-------------|-----------------|----------------|-------------------------------|-------------------|----------|-----------------------|---------------------------|--|---------------------------|-------------------------------------|
|             |                 |                |                               |                   |          |                       |                           |  |                           | 7)                                  |
| 1<br>6<br>9 | 112664<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6630/<br>2019   | R.K.<br>MALLICK   | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>7)      |
| 1<br>7<br>0 | 112665<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>3851/<br>2019  | B. DAS            | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>11-29 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>1 | 112666<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23991<br>/2019 | P K MOHANTY       | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>2 | 112667<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24399<br>/2019 | MANASI<br>PANDA   | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>3 | 112668<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6776/<br>2019   | SUBHASIS<br>BARIK | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>4 | 112669<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16860<br>/2019 | K. SAHOO          | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-05 |  |                           | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>5 | 112670<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23338<br>/2019 | B. BEHERA         | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>6 | 112671<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24173<br>/2019 | S. K.<br>BEHERA   | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No                 |

|             |                 |                |                               |                             |          |                       |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|-----------------------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                               |                             |          |                       |                           |  |  | -<br>16<br>)                        |
| 1<br>7<br>7 | 112672<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6777/<br>2019   | SUBHASIS<br>BARIK           | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>8 | 112673<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16861<br>/2019 | K. SAHOO                    | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>7<br>9 | 112674<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>22152<br>/2019 | A. B.<br>MALLICK            | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>8<br>0 | 112675<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24274<br>/2019 | RAMESH<br>CHANDRA<br>MISHRA | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>8<br>1 | 112676<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16862<br>/2019 | K. SAHOO                    | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>8<br>2 | 112677<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23364<br>/2019 | S.K.MOHANTY                 | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>8<br>3 | 112678<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7123/<br>2019   | J.R. NAYAK                  | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1           | 112679          | 11.12.         | ABLAP                         | K. SAHOO                    | C.O      | COURT                 | Order Dtd. 2019-          |  |  | (S                                  |



|     |             |            |                     |                       |      |                 |                       |  |  |                |
|-----|-------------|------------|---------------------|-----------------------|------|-----------------|-----------------------|--|--|----------------|
| 84  | /2019       | 2019       | L-16863/2019        |                       | .    | NO. 2           | 12-05                 |  |  | eat No - 16)   |
| 185 | 112680/2019 | 11.12.2019 | WP (C) - 24275/2019 | RAMESH CHANDRA MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 186 | 112681/2019 | 11.12.2019 | BLAPL - 7441/2019   | H.K. PATRA            | C.O. | COURT NO. 1     | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 187 | 112682/2019 | 11.12.2019 | WP (C) - 24364/2019 | DEBENDRA BEHERA       | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 188 | 112683/2019 | 11.12.2019 | BLAPL - 7498/2019   | G.C. JENA             | C.O. | COURT NO. 2     | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 189 | 112684/2019 | 11.12.2019 | WP (C) - 24368/2019 | DEBENDRA BEHERA       | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 190 | 112685/2019 | 11.12.2019 | BLAPL - 9992/2019   | SAMIR BARIK           | C.O. | COURT NO. 7     | Order Dtd. 2019-12-10 |  |  | (Seat No - 16) |
| 191 | 112686/2019 | 11.12.2019 | WP (C) - 24367/2019 | DEBENDRA BEHERA       | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |  |  | (Seat No -     |

|             |                 |                |                               |                          |          |                       |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|--------------------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                               |                          |          |                       |                           |  |  | 16<br>)                             |
| 1<br>9<br>2 | 112687<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9995/<br>2019   | SARAT DASH               | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>3 | 112688<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24372<br>/2019 | DEBENDRA<br>BEHERA       | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>4 | 112689<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9025/<br>2019  | N. SAHOO                 | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>11-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>5 | 112690<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9997/<br>2019   | MANAS<br>RANJAN<br>SAHOO | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>6 | 112691<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24371<br>/2019 | DEBENDRA<br>BEHERA       | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>7 | 112692<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23297<br>/2019 | M. PANDA                 | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>8 | 112693<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24370<br>/2019 | DEBENDRA<br>BEHERA       | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 1<br>9<br>9 | 112694<br>/2019 | 11.12.<br>2019 | BLAPL<br>-                    | SAMIR BARIK              | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea                            |

|             |                 |                |                               |                          |          |                       |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|--------------------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
| 9           |                 |                | 8313/<br>2019                 |                          |          |                       |                           |  |  | t<br>No<br>-<br>16<br>)             |
| 2<br>0<br>0 | 112695<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9999/<br>2019   | S N MISHRA               | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>1 | 112696<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>11598<br>/2019 | A.KAILASH                | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>2 | 112697<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24569<br>/2019 | M/S.J.K.KHA<br>NDAYATRAY | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>3 | 112698<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10001<br>/2019  | S R PANI                 | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>4 | 112699<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8359/<br>2019   | P.K. LENKA               | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>5 | 112700<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>1923/<br>2019   | R. M. NAYAK              | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>6 | 112701<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>13979<br>/2019 | D.BISWAL                 | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |

|             |                 |                |                               |                       |          |                    |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|-----------------------|----------|--------------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                               |                       |          |                    |                           |  |  | )                                   |
| 2<br>0<br>7 | 112702<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9633/<br>2019   | D.K. BEHERA           | C.O<br>. | COURT<br>NO. 7     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>8 | 112703<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>27551<br>/2011 | G.<br>JAYASINGH       | C.O<br>. | COURT<br>NO. 2     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>0<br>9 | 112704<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6556/<br>2019   | MANORANJAN<br>ACHARYA | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>1<br>0 | 112705<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9991/<br>2019   | S. BISWAL             | C.O<br>. | COURT<br>NO. 7     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>1<br>1 | 112706<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>28683<br>/2011 | P. K. JENA            | C.O<br>. | COURT<br>NO. 2     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>1<br>2 | 112707<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>6182/<br>2004  | SESHDEV<br>BISWAL     | C.O<br>. | COURT<br>NO.<br>21 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>1<br>3 | 112708<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>21195<br>/2012 | S. BISWAL             | C.O<br>. | COURT<br>NO.<br>21 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>1<br>4 | 112709<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7127/           | P K LENKA             | C.O<br>. | COURT<br>NO. 1     | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t                       |

|     |             |            |                     |                 |       |                 |                       |                |                |
|-----|-------------|------------|---------------------|-----------------|-------|-----------------|-----------------------|----------------|----------------|
|     |             |            | 2019                |                 |       |                 |                       |                | No - 16)       |
| 215 | 112710/2019 | 11.12.2019 | WP (C) - 6182/2004  | S. K. RATH      | C.O . | COURT NO. 21    | Order Dtd. 2019-12-10 |                | (Seat No - 16) |
| 216 | 112711/2019 | 11.12.2019 | CONTC - 2327/2019   | A. SAHOO        | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-09 |                | (Seat No - 16) |
| 217 | 112712/2019 | 11.12.2019 | WP (C) - 14205/2013 | M. NAYAK        | C.O . | COURT NO. 9     | Order Dtd. 2019-12-10 |                | (Seat No - 16) |
| 218 | 112713/2019 | 11.12.2019 | CONTC - 2328/2019   | A. SAHOO        | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-09 |                | (Seat No - 16) |
| 219 | 112714/2019 | 11.12.2019 | WP (C) - 21798/2019 | K.K.MOHAPATRA   | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-10 | WRIT BRANC H-3 | (Seat No - 14) |
| 220 | 112715/2019 | 11.12.2019 | FAO- 537/2009       | SESHADEV BISWAL | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-10 |                | (Seat No - 14) |
| 221 | 112716/2019 | 11.12.2019 | CONTC - 2330/2019   | A. SAHOO        | C.O . | COURT NO. 3 OLD | Order Dtd. 2019-12-09 |                | (Seat No - 14) |

|             |                 |                |                               |                          |          |                       |                           |                      |                                     |
|-------------|-----------------|----------------|-------------------------------|--------------------------|----------|-----------------------|---------------------------|----------------------|-------------------------------------|
| 2<br>2<br>2 | 112717<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>27552<br>/2011 | G.<br>JAYASINGH          | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-10 |                      | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>2<br>3 | 112718<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2331/<br>2019   | A. SAHOO                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |                      | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>2<br>4 | 112719<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24973<br>/2019 | D.BISWAL                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |                      | (S<br>ea<br>t<br>No<br>-<br>14<br>) |
| 2<br>2<br>5 | 112720<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24725<br>/2019 | G.<br>JAYASINGH          | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-5 | (S<br>ea<br>t<br>No<br>-<br>22<br>) |
| 2<br>2<br>6 | 112721<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24971<br>/2019 | D.BISWAL                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |                      | (S<br>ea<br>t<br>No<br>-<br>22<br>) |
| 2<br>2<br>7 | 112722<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24528<br>/2019 | JYOTI<br>RANJAN<br>SAHOO | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H-3 | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>2<br>8 | 112723<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>22460<br>/2019 | B.K. PATI                | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |                      | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>2<br>9 | 112724<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24974<br>/2019 | D.BISWAL                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |                      | (S<br>ea<br>t<br>No<br>)            |

|             |                 |                |                               |                     |                 |                       |                           |  |                           |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|-----------------|-----------------------|---------------------------|--|---------------------------|-------------------------------------|
|             |                 |                |                               |                     |                 |                       |                           |  |                           | -<br>33<br>)                        |
| 2<br>3<br>0 | 112725<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24184<br>/2019 | M/S.<br>A.PATTNAIK  | C.O<br>.        | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>3<br>1 | 112726<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24535<br>/2019 | RAMA<br>CHANDRA RAY | C.O<br>.        | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>3<br>2 | 112727<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24684<br>/2019 | D.BEHERA            | C.O<br>.        | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>3<br>3 | 112728<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24182<br>/2019 | M/S.A.PATTN<br>AIK  | C.O<br>.        | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>33<br>) |
| 2<br>3<br>4 | 112729<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>13915<br>/2016 | S. P. DAS           | C.O<br>.        | COURT<br>NO.<br>22    | Order Dtd. 2018-<br>12-05 |  | WRIT<br>BRANC<br>H-10     | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 2<br>3<br>5 | 112730<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24683<br>/2019 | D.BEHERA            | C.O<br>.        | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 2<br>3<br>6 | 112731<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>20/20<br>16     | N. ROUT             | GEN<br>ERA<br>L |                       | Order Dtd. 2019-<br>04-17 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 2           | 112732          | 11.12.         | WP (C)                        | D.BISWAL            | C.O             | COURT                 | Order Dtd. 2019-          |  |                           | (S                                  |

|     |                 |                |                               |                     |                 |                       |                           |  |                             |                                     |
|-----|-----------------|----------------|-------------------------------|---------------------|-----------------|-----------------------|---------------------------|--|-----------------------------|-------------------------------------|
| 37  | /2019           | 2019           | -<br>24682<br>/2019           |                     | .               | NO. 3<br>OLD          | 12-10                     |  |                             | ea<br>t<br>No<br>-<br>13<br>)       |
| 238 | 112733<br>/2019 | 11.12.<br>2019 | FAO-<br>25/20<br>19           | A. K. ROUI          | C.O<br>.        | COURT<br>NO. 8        | Order Dtd. 2019-<br>12-10 |  | MISC.<br>APPEA<br>L<br>SEC. | (S<br>ea<br>t<br>No<br>-<br>9)      |
| 239 | 112734<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24180<br>/2019 | M/S.A. PATTN<br>AIK | C.O<br>.        | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |                             | (S<br>ea<br>t<br>No<br>-<br>9)      |
| 240 | 112735<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>3926/<br>2018   | M M PANDA           | C.O<br>.        | COURT<br>NO.<br>10    | Order Dtd. 2019-<br>12-10 |  | CRIMI<br>NAL<br>MISC-<br>1  | (S<br>ea<br>t<br>No<br>-<br>6)      |
| 241 | 112736<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>20/20<br>16     | N. ROUT             | GEN<br>ERA<br>L |                       | Order Dtd. 2019-<br>04-17 |  | CRMIN<br>AL<br>MISC-<br>2   | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 242 | 112737<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24178<br>/2019 | M/S.A. PATTN<br>AIK | C.O<br>.        | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |                             | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 243 | 112738<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24686<br>/2019 | D. BEHERA           | C.O<br>.        | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |                             | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 244 | 112739<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>4964/<br>2018   | M M PANDA           | C.O<br>.        | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  | CRIMI<br>NAL<br>MISC-<br>1  | (S<br>ea<br>t<br>No<br>-<br>1)      |
| 244 | 112740<br>/2019 | 11.12.<br>2019 | WP (C)<br>-                   | S.<br>MOHAPATRA     | C.O<br>.        | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |                             | (S<br>ea                            |



|             |                 |                |                               |                    |          |                       |                           |  |  |                                |
|-------------|-----------------|----------------|-------------------------------|--------------------|----------|-----------------------|---------------------------|--|--|--------------------------------|
| 5           |                 |                | 5460/<br>2019                 |                    |          |                       |                           |  |  | t<br>No<br>-<br>1)             |
| 2<br>4<br>6 | 112741<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>21194<br>/2019 | P.K. SWAIN         | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>4<br>7 | 112742<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>19230<br>/2019 | B.M.BHUYAN         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>4<br>8 | 112743<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>4125/<br>2018  | N. K.<br>SATAPATHY | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>4<br>9 | 112744<br>/2019 | 11.12.<br>2019 | CMAPL<br>-<br>427/2<br>019    | S. DAS             | C.O<br>. | COURT<br>NO. 8        | Order Dtd. 2019-<br>12-05 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>5<br>0 | 112745<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24680<br>/2019 | D.BEHERA           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>5<br>1 | 112746<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24679<br>/2019 | D.BEHERA           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>5<br>2 | 112747<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2326/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2<br>5<br>3 | 112748<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>5264/<br>2018  | P.K.<br>MOHANTY    | C.O<br>. | COURT<br>NO. 8        | Order Dtd. 2019-<br>11-26 |  |  | (S<br>ea<br>t<br>No<br>-<br>1) |
| 2           | 112749          | 11.12.         | WP (C)                        | D.BEHERA           | C.O      | COURT                 | Order Dtd. 2019-          |  |  | (S                             |

|     |                 |                |                               |                     |          |                       |                           |   |                                      |                                |
|-----|-----------------|----------------|-------------------------------|---------------------|----------|-----------------------|---------------------------|---|--------------------------------------|--------------------------------|
| 54  | /2019           | 2019           | -<br>24678<br>/2019           |                     | .        | NO. 3<br>OLD          | 12-10                     |   |                                      | ea<br>t<br>No<br>-<br>1)       |
| 255 | 112750<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9900/<br>2019   | M R SAHOO           | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-09 |   |                                      | (S<br>ea<br>t<br>No<br>-<br>1) |
| 256 | 112751<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>22896<br>/2019 | R.R. DAS            | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>) | (S<br>ea<br>t<br>No<br>-<br>11<br>4) |                                |
| 257 | 112752<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>11349<br>/2018 | P K BARIK           | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2                         | (S<br>ea<br>t<br>No<br>-<br>11<br>)  |                                |
| 258 | 112753<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23706<br>/2019 | R.K. BARIK          | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |   | (S<br>ea<br>t<br>No<br>-<br>11<br>)  |                                |
| 259 | 112754<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24677<br>/2019 | D.BEHERA            | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |   | (S<br>ea<br>t<br>No<br>-<br>11<br>)  |                                |
| 260 | 112755<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>10539<br>/2018 | SACHINDRA<br>KANHAR | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2                         | (S<br>ea<br>t<br>No<br>-<br>16<br>)  |                                |
| 261 | 112756<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2329/<br>2019   | A. SAHOO            | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-09 |   | (S<br>ea<br>t<br>No<br>-<br>16<br>)  |                                |

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|-------------|-----------------|----------------|-------------------------------|--------------------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
| 2<br>6<br>2 | 112757<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24278<br>/2019 | AMRESH<br>MOHANTY        | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>3 | 112758<br>/2019 | 11.12.<br>2019 | CRLMA<br>-<br>200/2<br>019    | B K PANDA                | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>4 | 112759<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2275/<br>2019   | A. SAHOO                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>5 | 112760<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>1984/<br>2019   | PURNA<br>CHANDRA<br>DASH | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>6 | 112761<br>/2019 | 11.12.<br>2019 | CRLMA<br>-<br>200/2<br>019    | ASHUTOSH<br>MOHANTY      | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>7 | 112762<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2276/<br>2019   | A. SAHOO                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>8 | 112763<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2274/<br>2019   | A. SAHOO                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>6<br>9 | 112764<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2273/<br>2019   | A. SAHOO                 | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |

|             |                 |                |                               |                    |          |                       |                           |  |  |                                     |
|-------------|-----------------|----------------|-------------------------------|--------------------|----------|-----------------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                               |                    |          |                       |                           |  |  | -<br>16<br>)                        |
| 2<br>7<br>0 | 112765<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24177<br>/2019 | M/S.A.PATTN<br>AIK | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>1 | 112766<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2272/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>2 | 112767<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2271/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>3 | 112768<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2270/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>4 | 112769<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2269/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>5 | 112770<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2268/<br>2019   | A. SAHOO           | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2<br>7<br>6 | 112771<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2267/<br>2019   | J.J. PARIDA        | C.O<br>. | COURT<br>NO. 3<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>16<br>) |
| 2           | 112772          | 11.12.         | WP (C)                        | S.P. DAS           | C.O      | COURT                 | Order Dtd. 2019-          |  |  | (S                                  |

|     |                 |                |                               |                  |                 |                                 |                           |  |                             |                                 |
|-----|-----------------|----------------|-------------------------------|------------------|-----------------|---------------------------------|---------------------------|--|-----------------------------|---------------------------------|
| 77  | /2019           | 2019           | -<br>11595<br>/2017           |                  | .               | NO. 8                           | 12-09                     |  |                             | eat<br>No<br>-<br>16<br>)       |
| 278 | 112773<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>5360/<br>2018  | A.B.<br>MALLICK  | C.O<br>.        | COURT<br>NO. 8                  | Order Dtd. 2019-<br>12-06 |  |                             | (S<br>eat<br>No<br>-<br>16<br>) |
| 279 | 112774<br>/2019 | 11.12.<br>2019 | CRLRE<br>V-<br>759/2<br>019   | T.K. BISWAL      | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>11-27 |  |                             | (S<br>eat<br>No<br>-<br>16<br>) |
| 280 | 112775<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>13432<br>/2019 | JAYADEV<br>BHOI  | C.O<br>.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd. 2019-<br>12-06 |  |                             | (S<br>eat<br>No<br>-<br>16<br>) |
| 281 | 112776<br>/2019 | 11.12.<br>2019 | OJC-<br>3202/<br>1991         | M. R. BARIK      | C.O<br>.        | COURT<br>NO.<br>16              | Order Dtd. 2019-<br>12-06 |  |                             | (S<br>eat<br>No<br>-<br>16<br>) |
| 282 | 112777<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>3495/<br>2019  | B.P. TUNGA       | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>04-03 |  | CRMIN<br>AL<br>MISC-<br>2   | (S<br>eat<br>No<br>-<br>15<br>) |
| 283 | 112778<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6665/<br>2018   | NIRANJAN<br>ROUT | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>05-13 |  | CRIMI<br>NAL<br>MISC-<br>3  | (S<br>eat<br>No<br>-<br>18<br>) |
| 284 | 112779<br>/2019 | 11.12.<br>2019 | FAO-<br>471/2<br>019          | S.SWAIN          | C.O<br>.        | DR<br>(J)                       | Order Dtd. 2019-<br>12-06 |  | MISC.<br>APPEA<br>L<br>SEC. | (S<br>eat<br>No<br>-<br>16<br>) |

|             |                 |                |                              |                     |          |                       |                           |  |                      |                                     |
|-------------|-----------------|----------------|------------------------------|---------------------|----------|-----------------------|---------------------------|--|----------------------|-------------------------------------|
|             |                 |                |                              |                     |          |                       |                           |  |                      | 2)                                  |
| 2<br>8<br>5 | 112780<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>470/2<br>019   | P.K. DASH           | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-10 |  | WRIT<br>BRANC<br>H-7 | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>8<br>6 | 112781<br>/2019 | 11.12.<br>2019 | CRLMP<br>-<br>1643/<br>2019  | P.K. SINGH          | C.O<br>. | COURT<br>NO.<br>17    | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>8<br>7 | 112782<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>8033/<br>2019 | P.K. SAHOO          | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-09 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>8<br>8 | 112783<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>8982/<br>2018 | S.R.<br>PATTANAİK   | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>8<br>9 | 112784<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>7552/<br>2018 | L.D. SAHOO-<br>A    | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>9<br>0 | 112785<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>7552/<br>2018 | ASHUTOSH<br>MOHANTY | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>9<br>1 | 112786<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>3414/<br>2019 | TOPHAN<br>PRADHAN   | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |
| 2<br>9<br>2 | 112787<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>3442/<br>2019 | A.K. BUDHIA         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>48<br>) |

|     |             |            |                     |              |         |             |  |                       |                 |                |
|-----|-------------|------------|---------------------|--------------|---------|-------------|--|-----------------------|-----------------|----------------|
|     |             |            | 2019                |              |         |             |  |                       |                 | No - 48)       |
| 293 | 112788/2019 | 11.12.2019 | WP (C) - 11319/2019 | R.C. MALLICK | GENERAL |             |  | Order Dtd. 2019-11-18 |                 | (Seat No - 48) |
| 294 | 112789/2019 | 11.12.2019 | CONTC - 947/2006    | R.C. MALLICK | GENERAL |             |  | Order Dtd. 2013-11-29 | CONTE MPT       | (Seat No - 3)  |
| 295 | 112790/2019 | 11.12.2019 | WP (C) - 16066/2019 | R.C. MALLICK | GENERAL |             |  | Order Dtd. 2019-09-09 |                 | (Seat No - 3)  |
| 296 | 112791/2019 | 11.12.2019 | WP (C) - 8793/2019  | JAYADEV BHOI | GENERAL |             |  | Order Dtd. 2019-11-25 |                 | (Seat No - 3)  |
| 297 | 112792/2019 | 11.12.2019 | ABLAP L- 3432/2019  | P.K. BEHERA  | C.O.    | COURT NO. 1 |  | Order Dtd. 2019-12-10 |                 | (Seat No - 3)  |
| 298 | 112793/2019 | 11.12.2019 | ABLAP L- 3914/2019  | A.K. SWAIN   | C.O.    | COURT NO. 1 |  | Order Dtd. 2019-12-10 |                 | (Seat No - 3)  |
| 299 | 112794/2019 | 11.12.2019 | CRLMC - 764/2015    | S.B. UDGATA  | C.O.    | COURT NO. 2 |  | Order Dtd. 2019-12-10 |                 | (Seat No - 3)  |
| 300 | 112795/2019 | 11.12.2019 | CRLMC - 1524/2018   | D.R. MISHRA  | C.O.    | DR (J)      |  | Order Dtd. 2019-12-10 | CRIMINAL MISC-3 | (Seat No - 12) |

|     |             |            |                     |                |       |                       |                       |  |                   |                |
|-----|-------------|------------|---------------------|----------------|-------|-----------------------|-----------------------|--|-------------------|----------------|
|     |             |            |                     |                |       |                       |                       |  |                   | )              |
| 301 | 112796/2019 | 11.12.2019 | CRLMC - 2913/2018   | S.K. BHANJADEO | C.O . | COURT NO. 10          | Order Dtd. 2019-12-10 |  |                   | (Seat No - 12) |
| 302 | 112797/2019 | 11.12.2019 | CRLMC - 2913/2018   | MADAN DAS      | C.O . | COURT NO. 10          | Order Dtd. 2019-12-10 |  |                   | (Seat No - 12) |
| 303 | 112798/2019 | 11.12.2019 | CRLA-495/2019       | SURENDRA DAS   | C.O . | COURT NO. 9 OLD       | Order Dtd. 2019-12-06 |  |                   | (Seat No - 12) |
| 304 | 112799/2019 | 11.12.2019 | CRLA-104/2017       | P.K. PATRA     | C.O . | COURT NO. 9 OLD       | Order Dtd. 2019-12-10 |  | CRIMINAL APPEAL   | (Seat No - 2)  |
| 305 | 112800/2019 | 11.12.2019 | WP (C) - 5749/2007  | J. SAHOO       | C.O . | COURT NO. 22          | Order Dtd. 2019-12-04 |  | WRIT BRANCH-8     | (Seat No - 41) |
| 306 | 112801/2019 | 11.12.2019 | WP (C) - 33161/2011 | J. SAHOO       | C.O . | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-04 |  | WRIT BRANCH-10    | (Seat No - 56) |
| 307 | 112802/2019 | 11.12.2019 | WP (C) - 5750/2007  | J. SAHOO       | C.O . | COURT NO. 22          | Order Dtd. 2019-12-04 |  | WRIT BRANCH-8     | (Seat No - 41) |
| 308 | 112803/2019 | 11.12.2019 | WP (C) - 14635/2009 | J. SAHOO       | C.O . | COURT NO. 21          | Order Dtd. 2019-12-04 |  | WRIT BRANCH (DIVI | (Seat No       |



|             |                 |                |                               |                     |                 |                                 |   |                           |                    |                                      |
|-------------|-----------------|----------------|-------------------------------|---------------------|-----------------|---------------------------------|---|---------------------------|--------------------|--------------------------------------|
|             |                 |                |                               |                     |                 |                                 |   |                           | SION<br>BENCH<br>) | -<br>11<br>0)                        |
| 3<br>0<br>9 | 112804<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>2104/<br>2019   | L.D. SAHU           | C.O<br>.        | COURT<br>NO.<br>22              | Order Dtd. 2019-<br>12-05   |                           |                    | (S<br>ea<br>t<br>No<br>-<br>11<br>0) |
| 3<br>1<br>0 | 112805<br>/2019 | 11.12.<br>2019 | OJC-<br>241/1<br>987          | K. N. SAHOO         | GEN<br>ERA<br>L |                                 | Order Dtd. 9999-<br>12-<br>31Petition,Annex<br>ure,Entire<br>Order, |                           |                    | (S<br>ea<br>t<br>No<br>-<br>11<br>0) |
| 3<br>1<br>1 | 112806<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7473/<br>2018   | P. M.<br>MOHAPATRA` | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>01-07Misc.case,                                 | CRMIN<br>AL<br>MISC-<br>2 |                    | (S<br>ea<br>t<br>No<br>-<br>13<br>)  |
| 3<br>1<br>2 | 112807<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23179<br>/2019 | M/S.A.PATTA<br>NAIK | C.O<br>.        | COURT<br>NO. 9                  | Order Dtd. 2019-<br>12-03   |                           |                    | (S<br>ea<br>t<br>No<br>-<br>13<br>)  |
| 3<br>1<br>3 | 112808<br>/2019 | 11.12.<br>2019 | RPFAM<br>-<br>94/20<br>18     | NAYAN<br>BIHARI DAS | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>12-<br>05Commissioner<br>Report,                |                           |                    | (S<br>ea<br>t<br>No<br>-<br>13<br>)  |
| 3<br>1<br>4 | 112809<br>/2019 | 11.12.<br>2019 | RPFAM<br>-<br>94/20<br>18     | NAYAN<br>BIHARI DAS | GEN<br>ERA<br>L |                                 | Commissioner<br>Report  |                           |                    | (S<br>ea<br>t<br>No<br>-<br>13<br>)  |
| 3<br>1<br>5 | 112810<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23646<br>/2019 | P.K. PATRI          | C.O<br>.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd. 2019-<br>11-29   |                           |                    | (S<br>ea<br>t<br>No<br>-<br>13<br>)  |
| 3           | 112811          | 11.12.         | WP (C)                        | NARENDRA            | C.O             | CHIEF                           | Order Dtd. 2019-  |                           |                    | (S                                   |

|     |                 |                |                               |                  |                 |                             |                           |  |                      |                                 |
|-----|-----------------|----------------|-------------------------------|------------------|-----------------|-----------------------------|---------------------------|--|----------------------|---------------------------------|
| 16  | /2019           | 2019           | -<br>14295<br>/2019           | KUMAR NAYAK      | .               | JUSTICE'S<br>COURT          | 12-05                     |  |                      | eat<br>No<br>-<br>13<br>)       |
| 317 | 112812<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>8449/<br>2019  | P. K.<br>MISHRA  | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>12-05 |  |                      | (S<br>eat<br>No<br>-<br>13<br>) |
| 318 | 112813<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>12927<br>/2019 | P. K.<br>MISHRA  | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>12-05 |  |                      | (S<br>eat<br>No<br>-<br>13<br>) |
| 319 | 112814<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>25160<br>/2017 | S. MOHANTY       | GEN<br>ERA<br>L |                             | Order Dtd. 2017-<br>12-06 |  | WRIT<br>BRANC<br>H-2 | (S<br>eat<br>No<br>-<br>7)      |
| 320 | 112815<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>12838<br>/2019 | P. K.<br>MISHRA  | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>12-05 |  |                      | (S<br>eat<br>No<br>-<br>7)      |
| 321 | 112816<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23641<br>/2019 | P. K. PATRI      | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>11-29 |  |                      | (S<br>eat<br>No<br>-<br>7)      |
| 322 | 112817<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23676<br>/2019 | K. N. SAHOO      | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>eat<br>No<br>-<br>7)      |
| 323 | 112818<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23675<br>/2019 | K. N. SAHOO      | C.O<br>.        | CHIEF<br>JUSTICE'S<br>COURT | Order Dtd. 2019-<br>12-06 |  |                      | (S<br>eat<br>No<br>-<br>7)      |
| 324 | 112819<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24076          | PRAVAT<br>BEHERA | C.O<br>.        | CHIEF<br>JUSTICE'S          | Order Dtd. 2019-<br>12-05 |  |                      | (S<br>eat                       |

|             |                 |                |                               |                          |                 |                                 |                           |  |   |                                      |
|-------------|-----------------|----------------|-------------------------------|--------------------------|-----------------|---------------------------------|---------------------------|--|---|--------------------------------------|
|             |                 |                | /2019                         |                          |                 | COURT                           |                           |  |   | No - 7)                              |
| 3<br>2<br>5 | 112820<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>2654/<br>2019  | TAPAN KUMAR<br>NAYAK     | C.O<br>.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd. 2019-<br>12-04 |  | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>) | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>2<br>6 | 112821<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>2654/<br>2019  | JYOTI<br>RANJAN<br>SAHOO | C.O<br>.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd. 2019-<br>12-04 |  | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>) | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>2<br>7 | 112822<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10472<br>/2019  | SUSANTA<br>KUMAR ROUT    | C.O<br>.        | COURT<br>NO. 7                  | Order Dtd. 2019-<br>12-11 |  |   | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>2<br>8 | 112823<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>15056<br>/2006 | D. RAY                   | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>12-04 |  |   | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>2<br>9 | 112824<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6208/<br>2019   | S. DAS                   | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>12-05 |  |   | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>3<br>0 | 112825<br>/2019 | 11.12.<br>2019 | MACA-<br>390/2<br>015         | B. BEHERA                | GEN<br>ERA<br>L |                                 | Order Dtd. 2019-<br>12-05 |  |   | (S<br>ea<br>t<br>No<br>-<br>10<br>6) |
| 3<br>3<br>1 | 112826<br>/2019 | 11.12.<br>2019 | CRLA-<br>683/2<br>018         | G. S.<br>MOHANTY         | C.O<br>.        | COURT<br>NO. 3                  | Order Dtd. 2019-<br>12-09 |  | CRIMI<br>NAL<br>APPEA<br>L                        | (S<br>ea<br>t<br>No<br>-<br>5)       |
| 3<br>3<br>3 | 112827<br>/2019 | 11.12.<br>2019 | WP (C)<br>-                   | P. K. DAS                | C.O<br>.        | COURT<br>NO. 1                  | Order Dtd. 2019-<br>12-10 |  |   | (S<br>ea                             |

|             |                 |                |                               |                          |          |                       |                           |  |                            |                                |
|-------------|-----------------|----------------|-------------------------------|--------------------------|----------|-----------------------|---------------------------|--|----------------------------|--------------------------------|
| 2           |                 |                | 16803<br>/2019                |                          |          |                       |                           |  |                            | t<br>No<br>-<br>5)             |
| 3<br>3<br>3 | 112828<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>16803<br>/2019 | S. C.<br>MOHAPATRA       | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                            | (S<br>ea<br>t<br>No<br>-<br>5) |
| 3<br>3<br>4 | 112829<br>/2019 | 11.12.<br>2019 | CRLA-<br>386/2<br>016         | SAILENDRA<br>BISWAL      | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-11 |  | CRIMI<br>NAL<br>APPEA<br>L | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>3<br>5 | 112830<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>9411/<br>2019  | S. K.<br>BISWAL          | C.O<br>. | IN<br>CHAMB<br>ERS    | Order Dtd. 2019-<br>12-09 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>3<br>6 | 112831<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>18460<br>/2019 | NANDA<br>KISHORE<br>ROUT | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>3<br>7 | 112832<br>/2019 | 11.12.<br>2019 | OJC-<br>13550<br>/1996        | P. K. LENKA              | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>3<br>8 | 112833<br>/2019 | 11.12.<br>2019 | OJC-<br>13550<br>/1996        | TAPAN KUMAR<br>NAYAK     | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-09 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>3<br>9 | 112834<br>/2019 | 11.12.<br>2019 | CRA-<br>320/1<br>998          | S. S.<br>PATNAYAK        | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-04 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>0 | 112835<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6126/<br>2019   | P. K.<br>MOHANTY         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                            | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3           | 112836          | 11.12.         | BLAPL                         | ASHOK KU.                | C.O      | COURT                 | Order Dtd. 2019-          |  |                            | (S                             |

|             |                 |                |                              |                      |          |                       |                           |  |  |                                |
|-------------|-----------------|----------------|------------------------------|----------------------|----------|-----------------------|---------------------------|--|--|--------------------------------|
| 4<br>1      | /2019           | 2019           | -<br>6651/<br>2019           | SAHOO                | .        | NO. 1                 | 12-10                     |  |  | ea<br>t<br>No<br>-<br>4)       |
| 3<br>4<br>2 | 112837<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6677/<br>2019  | H. S.<br>PAIKRAY     | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>3 | 112838<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7020/<br>2019  | S. S. SAHOO          | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>4 | 112839<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7097/<br>2019  | JANMEJAY<br>PARIDA   | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>5 | 112840<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7314/<br>2019  | GANESH<br>SAHOO      | C.O<br>. | COURT<br>NO. 9        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>6 | 112841<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7629/<br>2019  | R. R. NAYAK          | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>7 | 112842<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9352/<br>2019 | BISWARANJAN<br>DALAI | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>8 | 112843<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7684/<br>2019  | SUBHASISH<br>BARIK   | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>4<br>9 | 112844<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7839/<br>2019  | M. R. SAHOO          | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |

|             |                 |                |                             |                       |          |                       |                           |  |  |                                |
|-------------|-----------------|----------------|-----------------------------|-----------------------|----------|-----------------------|---------------------------|--|--|--------------------------------|
| 3<br>5<br>0 | 112845<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7849/<br>2019 | R. K.<br>MALLICK      | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>1 | 112846<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8304/<br>2019 | G. C. SWAIN           | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>2 | 112847<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8323/<br>2019 | P. K.<br>MOHANTY      | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>3 | 112848<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8337/<br>2019 | MAHES DAS             | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>4 | 112849<br>/2019 | 11.12.<br>2019 | CRLA-<br>843/2<br>019       | CHITTA<br>RANJAN SAHU | C.O<br>. | COURT<br>NO. 2        | Order Dtd. 2019-<br>12-11 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>5 | 112850<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8345/<br>2019 | M. R.<br>ROUTRAY      | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>6 | 112851<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9089/<br>2019 | S. C.<br>BISWAL       | C.O<br>. | COURT<br>NO. 2<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>7 | 112852<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9994/<br>2019 | CHINTU<br>SAMAL       | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>5<br>8 | 112853<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9998/<br>2019 | NIRANJAN<br>SAHOO     | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>4) |

|             |                 |                |                               |                           |          |                |                           |  |                                |
|-------------|-----------------|----------------|-------------------------------|---------------------------|----------|----------------|---------------------------|--|--------------------------------|
|             |                 |                |                               |                           |          |                |                           |  | 4)                             |
| 3<br>5<br>9 | 112854<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9555/<br>2019  | M/S.PARTHA<br>SARATHI DAS | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>0 | 112855<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7680/<br>2019   | GAGAN ROUT                | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>1 | 112856<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>7132/<br>2019   | P. K. LENKA               | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>2 | 112857<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9529/<br>2019  | SRINIBAS<br>SAHOO         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>3 | 112858<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>24534<br>/2019 | M/S.AMLAN<br>SHAKTI PAUL  | C.O<br>. | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>4 | 112859<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9490/<br>2019  | P.K. BARIK                | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>5 | 112860<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9495/<br>2019  | H. K. PATRA               | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>6 | 112861<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9495/<br>2019  | H. K. BHOL                | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>4) |
| 3<br>6<br>7 | 112862<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9460/<br>2019  | P.K. SINGH                | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No            |

|             |                 |                |                              |                    |          |                       |                           |  |                           |                                     |
|-------------|-----------------|----------------|------------------------------|--------------------|----------|-----------------------|---------------------------|--|---------------------------|-------------------------------------|
|             |                 |                |                              |                    |          |                       |                           |  |                           | -<br>4)                             |
| 3<br>6<br>8 | 112863<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9569/<br>2019 | H. K. BHOL         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>6<br>9 | 112864<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9496/<br>2019 | B.P. TUNGA         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>0 | 112865<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9441/<br>2019 | L. C.<br>BEHERA    | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>1 | 112866<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9519/<br>2019 | R. R. NAYAK        | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>2 | 112867<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9523/<br>2019 | A. KALASH          | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>3 | 112868<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9509/<br>2019 | H. K. PATRA        | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>4 | 112869<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9576/<br>2019 | S.D.JENA           | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>4)      |
| 3<br>7<br>5 | 112870<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>994/2<br>019   | R. P.<br>MOHAPATRA | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>7<br>7 | 112871<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-                  | R.K.<br>MOHANTY    | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea                            |



|             |                 |                |                              |                 |          |                       |                           |  |                           |                                     |
|-------------|-----------------|----------------|------------------------------|-----------------|----------|-----------------------|---------------------------|--|---------------------------|-------------------------------------|
| 6           |                 |                | 9449/<br>2019                |                 |          |                       |                           |  |                           | t<br>No<br>-<br>13<br>)             |
| 3<br>7<br>7 | 112872<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>994/2<br>019   | R. K. ROUT      | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>7<br>8 | 112873<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9481/<br>2019 | R.K.<br>MALLICK | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>7<br>9 | 112874<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9521/<br>2019 | S. ROUT         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>0 | 112875<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>2843/<br>2019  | H. K. PATRA     | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>1 | 112876<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9549/<br>2019 | P.K.<br>MOHANTY | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>2 | 112877<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>2845/<br>2019  | H. K. PATRA     | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>3 | 112878<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9549/<br>2019 | M. NAIK         | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |

|             |                 |                |                              |                               |          |                       |                           |  |  |                                     |
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|             |                 |                |                              |                               |          |                       |                           |  |  | )                                   |
| 3<br>8<br>4 | 112879<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8305/<br>2019  | P. K.<br>BEHERA               | C.O<br>. | COURT<br>NO. 7        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>5 | 112880<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9533/<br>2019 | R.K. PANDA                    | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>6 | 112881<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8316/<br>2019  | GYANENDRA<br>CHANDRA<br>SWAIN | C.O<br>. | COURT<br>NO. 3        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>7 | 112882<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9527/<br>2019 | B.<br>MOHAPATRA               | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>8 | 112883<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>7499/<br>2018 | L. D. SAHOO<br>A              | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>8<br>9 | 112884<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>6855/<br>2019  | A. MOHANTY                    | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-06 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>0 | 112885<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>7499/<br>2018 | ASHUTOSH<br>MOHANTY           | C.O<br>. | COURT<br>NO. 9<br>OLD | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>1 | 112886<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>19230         | P.K. LENKA                    | C.O<br>. | COURT<br>NO. 1        | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t                       |

|             |                 |                |                              |                     |          |                |                           |  |                                     |
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|             |                 |                | /2019                        |                     |          |                |                           |  | No<br>-<br>13<br>)                  |
| 3<br>9<br>2 | 112887<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>8308/<br>2019  | S.K. NAYAK          | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>3 | 112888<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9525/<br>2019 | J.P. KAR            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>4 | 112889<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9482/<br>2019 | PRASANJIT<br>BEHERA | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>5 | 112890<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9472/<br>2019 | P.K. LENKA          | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>6 | 112891<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9480/<br>2019 | M.R. SAHOO          | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>7 | 112892<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9466/<br>2019 | P.K. JENA           | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 3<br>9<br>8 | 112893<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9565/<br>2019 | B. K.<br>MOHARANA   | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |

|             |                 |                |                              |                       |          |                |                           |  |  |                                     |
|-------------|-----------------|----------------|------------------------------|-----------------------|----------|----------------|---------------------------|--|--|-------------------------------------|
| 3<br>9<br>9 | 112894<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9457/<br>2019 | SUBHASIS<br>BARIK     | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>0 | 112895<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9500/<br>2019 | B. BEHERA             | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>1 | 112896<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9443/<br>2019 | R.K. PANDA            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>2 | 112897<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9589/<br>2019 | B. R.<br>SENAPATI     | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>3 | 112898<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9463/<br>2019 | B.K. DAS              | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>4 | 112899<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9589/<br>2019 | K. C. RATH            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>5 | 112900<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9463/<br>2019 | M. NAIK               | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>6 | 112901<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9581/<br>2019 | PRATAP<br>KUMAR BARIK | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>13<br>) |

|             |                 |                |                              |                     |          |                |                           |  |                           |                                     |
|-------------|-----------------|----------------|------------------------------|---------------------|----------|----------------|---------------------------|--|---------------------------|-------------------------------------|
|             |                 |                |                              |                     |          |                |                           |  |                           | -<br>13<br>)                        |
| 4<br>0<br>7 | 112902<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9437/<br>2019 | T.R. DAS            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>8 | 112903<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9580/<br>2019 | HEMANT<br>KUMAR DAS | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>0<br>9 | 112904<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9447/<br>2019 | R. BISWAL           | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>1<br>0 | 112905<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9578/<br>2019 | S. K.<br>SATAPATHY  | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>1<br>1 | 112906<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9453/<br>2019 | R.K. DEHURI         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>1<br>2 | 112907<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9577/<br>2019 | S. K.<br>SATAPATHY  | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |                           | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>1<br>3 | 112908<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9478/<br>2019 | S.K. BISWAL         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4           | 112909          | 11.12.         | ABLAP                        | K. C. RATH          | C.O      | COURT          | Order Dtd. 2019-          |  |                           | (S                                  |

|     |             |            |                   |                          |      |             |                       |  |  |                 |
|-----|-------------|------------|-------------------|--------------------------|------|-------------|-----------------------|--|--|-----------------|
| 14  | /2019       | 2019       | L-9574/2019       |                          | .    | NO. 1       | 12-10                 |  |  | eat No - 10 )   |
| 415 | 112910/2019 | 11.12.2019 | ABLAP L-9468/2019 | R.K. MOHABHOI            | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 416 | 112911/2019 | 11.12.2019 | ABLAP L-9514/2019 | R. K. BARIK              | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 417 | 112912/2019 | 11.12.2019 | ABLAP L-9572/2019 | P. K. SWAIN              | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 418 | 112913/2019 | 11.12.2019 | ABLAP L-9568/2019 | P.K. BEHERA              | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 419 | 112914/2019 | 11.12.2019 | ABLAP L-9564/2019 | M/S.RAKESH KUMAR MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 420 | 112915/2019 | 11.12.2019 | ABLAP L-9563/2019 | M/S.RAKESH KUMAR MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2019-12-10 |  |  | (Seat No - 10 ) |
| 421 | 112916/2019 | 11.12.2019 | ABLAP L-6662/2019 | T. BAG                   | C.O. | COURT NO. 7 | Order Dtd. 2019-12-10 |  |  | (Seat No - )    |

|             |                 |                |                              |                   |          |                |                           |  |  |                                     |
|-------------|-----------------|----------------|------------------------------|-------------------|----------|----------------|---------------------------|--|--|-------------------------------------|
|             |                 |                |                              |                   |          |                |                           |  |  | 10)                                 |
| 4<br>2<br>2 | 112917<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9559/<br>2019 | P. SARANGI        | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>3 | 112918<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>6662/<br>2019 | B.N.<br>MOHAPATRA | C.O<br>. | COURT<br>NO. 7 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>4 | 112919<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9551/<br>2019 | B. P. TUNGA       | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>5 | 112920<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>8384/<br>2019 | A.K. SWAIN        | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>6 | 112921<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9537/<br>2019 | P. K. PANI        | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>7 | 112922<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>8040/<br>2019 | S. BISWAL         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-09 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2<br>8 | 112923<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9718/<br>2019 | P. K. LENKA       | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>2      | 112924<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-                  | R. K.<br>MAHABHOI | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  |  | (S<br>ea                            |

|             |                 |                |                               |                     |          |                                 |                           |                           |  |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|----------|---------------------------------|---------------------------|---------------------------|--|-------------------------------------|
| 9           |                 |                | 8904/<br>2019                 |                     |          |                                 |                           |                           |  | t<br>No<br>-<br>10<br>)             |
| 4<br>3<br>0 | 112925<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23956<br>/2019 | G.M. PADHI          | C.O<br>. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>3<br>1 | 112926<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>4504/<br>2019  | SARAT DASH          | C.O<br>. | COURT<br>NO. 1                  | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>10<br>) |
| 4<br>3<br>2 | 112927<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>13265<br>/2019 | P. K. LENKA         | C.O<br>. | COURT<br>NO. 1                  | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2 |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>3 | 112928<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>4585/<br>2019   | P.K.<br>MOHANTY     | C.O<br>. | COURT<br>NO. 1                  | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>4 | 112929<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>14325<br>/2019 | B. K. PANDA         | C.O<br>. | COURT<br>NO. 1                  | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>5 | 112930<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2522/<br>2017   | B. BEHERA           | C.O<br>. | COURT<br>NO. 2                  | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>6 | 112931<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>16007<br>/2019 | SAILENDRA<br>BISWAL | C.O<br>. | COURT<br>NO. 9                  | Order Dtd. 2019-<br>12-10 |                           |  | (S<br>ea<br>t<br>No<br>-<br>11<br>) |



|             |                 |                |                              |                       |          |                |                           |                           |                                     |
|-------------|-----------------|----------------|------------------------------|-----------------------|----------|----------------|---------------------------|---------------------------|-------------------------------------|
|             |                 |                |                              |                       |          |                |                           |                           | )                                   |
| 4<br>3<br>7 | 112932<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>5015/<br>2015  | R.K. BARIK            | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>8 | 112933<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>9561/<br>2019 | BALARAM<br>SINGH      | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>3<br>9 | 112934<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>1427/<br>2018  | TOPHAN<br>PRADHAN     | C.O<br>. | COURT<br>NO. 2 | Order Dtd. 2019-<br>12-10 |                           | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>4<br>0 | 112935<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2950/<br>2018  | R. DAS                | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>4<br>1 | 112936<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2730/<br>2019  | A.K. ROUL             | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>11<br>) |
| 4<br>4<br>2 | 112937<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2183/<br>2019  | R. K. OJHA            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 | CRMIN<br>AL<br>MISC-<br>2 | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>3 | 112938<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>498/2<br>019   | PRASANT<br>KUMAR JENA | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                           | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>4 | 112939<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3267/          | A.K. SWAIN            | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |                           | (S<br>ea<br>t                       |

|             |                 |                |                             |                   |          |                |                           |  |                                     |
|-------------|-----------------|----------------|-----------------------------|-------------------|----------|----------------|---------------------------|--|-------------------------------------|
|             |                 |                | 2019                        |                   |          |                |                           |  | No<br>-<br>17<br>)                  |
| 4<br>4<br>5 | 112940<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3116/<br>2019 | B. BEHERA         | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>6 | 112941<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3116/<br>2019 | TOPHAN<br>PRADHAN | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>7 | 112942<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2685/<br>2019 | M.R. SAHOO        | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>8 | 112943<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3158/<br>2019 | P.C.<br>ACHARYA   | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>4<br>9 | 112944<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3256/<br>2019 | B.K. DAS          | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>0 | 112945<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3306/<br>2019 | A. MOHANTY        | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>1 | 112946<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>3197/<br>2019 | P.S. DAS          | C.O<br>. | COURT<br>NO. 1 | Order Dtd. 2019-<br>12-10 |  | (S<br>ea<br>t<br>No<br>-<br>17<br>) |

|             |                 |                |                               |                     |                 |                    |                           |  |                            |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|-----------------|--------------------|---------------------------|--|----------------------------|-------------------------------------|
| 4<br>5<br>2 | 112947<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>9560/<br>2019   | M. R.<br>ROUTRAY    | C.O<br>.        | COURT<br>NO.<br>23 | Order Dtd. 2019-<br>12-11 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>3 | 112948<br>/2019 | 11.12.<br>2019 | BLAPL<br>-<br>10378<br>/2019  | SAILENDRA<br>BISWAL | C.O<br>.        | COURT<br>NO. 7     | Order Dtd. 2019-<br>12-11 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>4 | 112949<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>14498<br>/2019 | N.K.LENKA           | C.O<br>.        | COURT<br>NO. 3     | Order Dtd. 2019-<br>12-10 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>5 | 112950<br>/2019 | 11.12.<br>2019 | ABLAP<br>L-<br>17008<br>/2019 | M. R. BARIK         | C.O<br>.        | COURT<br>NO. 9     | Order Dtd. 2019-<br>12-10 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>6 | 112951<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>14736<br>/2004 | R. K. SAHU          | GEN<br>ERA<br>L |                    | Order Dtd. 2019-<br>11-19 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>7 | 112952<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>2673/<br>2019   | M. B. DAS           | GEN<br>ERA<br>L |                    | Order Dtd. 2019-<br>12-09 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>8 | 112953<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>8999/<br>2016  | B. B.<br>BEHERA     | GEN<br>ERA<br>L |                    | Order Dtd. 2016-<br>10-25 |  |                            | (S<br>ea<br>t<br>No<br>-<br>17<br>) |
| 4<br>5<br>9 | 112954<br>/2019 | 11.12.<br>2019 | CRLMC<br>-<br>1308/<br>2018   | K. C. SAHOO         | GEN<br>ERA<br>L |                    | Order Dtd. 2018-<br>11-29 |  | CRIMI<br>NAL<br>MISC-<br>1 | (S<br>ea<br>t<br>No                 |

|             |                 |                |                               |                     |                 |  |   |                       |  |                                     |
|-------------|-----------------|----------------|-------------------------------|---------------------|-----------------|--|---|-----------------------|--|-------------------------------------|
|             |                 |                |                               |                     |                 |  |   |                       |  | -<br>6)                             |
| 4<br>6<br>0 | 112955<br>/2019 | 11.12.<br>2019 | CONTC<br>-<br>1460/<br>2016   | MR.SIBA<br>PR.SETHY | GEN<br>ERA<br>L |  | Order Dtd. 2017-<br>04-20                                     | CONTE<br>MPT          |  | (S<br>ea<br>t<br>No<br>-<br>1)      |
| 4<br>6<br>1 | 112956<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>21439<br>/2019 | D. SAMAL            | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>11-16                                     |                       |  | (S<br>ea<br>t<br>No<br>-<br>1)      |
| 4<br>6<br>2 | 112957<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>8131/<br>2003  | D. SAMAL            | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>08-<br>21Petition,Annex<br>ure,Misc.case, |                       |  | (S<br>ea<br>t<br>No<br>-<br>1)      |
| 4<br>6<br>3 | 112958<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>9467/<br>2019  | D. SAMAL            | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>05-22                                     | WRIT<br>BRANC<br>H-10 |  | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 4<br>6<br>4 | 112959<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>9469/<br>2019  | D. SAMAL            | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>05-22                                     | WRIT<br>BRANC<br>H-10 |  | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 4<br>6<br>5 | 112960<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>9471/<br>2019  | D. SAMAL            | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>05-22                                     | WRIT<br>BRANC<br>H-10 |  | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 4<br>6<br>6 | 112961<br>/2019 | 11.12.<br>2019 | COPET<br>-<br>37/20<br>03     | M. DAS              | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>12-06                                     |                       |  | (S<br>ea<br>t<br>No<br>-<br>54<br>) |
| 4<br>6<br>7 | 112962<br>/2019 | 11.12.<br>2019 | COPET<br>-<br>37/20<br>03     | M. DAS              | GEN<br>ERA<br>L |  | Order Dtd. 2019-<br>12-06                                     |                       |  | (S<br>ea<br>t<br>No<br>-<br>-       |

|     |             |            |                     |               |         |  |                       |  |                              |                 |
|-----|-------------|------------|---------------------|---------------|---------|--|-----------------------|--|------------------------------|-----------------|
|     |             |            |                     |               |         |  |                       |  |                              | 54)             |
| 468 | 112963/2019 | 11.12.2019 | WP (C) - 2781/2008  | M. DAS        | GENERAL |  | Order Dtd. 2019-11-08 |  | WRIT BRANCH (DIVISION BENCH) | (Seat No - 101) |
| 469 | 112964/2019 | 11.12.2019 | OJC-1086/1994       | S. K. DAS     | GENERAL |  | Order Dtd. 2003-03-07 |  | WRIT BRANCH-H-3              | (Seat No - 14)  |
| 470 | 112965/2019 | 11.12.2019 | WP (C) - 24091/2013 | S.K. SINGH    | GENERAL |  | Entire Order          |  |                              | (Seat No - 14)  |
| 471 | 112966/2019 | 11.12.2019 | WP (C) - 6088/2016  | S. K. SINGH   | GENERAL |  | Order Dtd. 2019-11-14 |  |                              | (Seat No - 14)  |
| 472 | 112967/2019 | 11.12.2019 | WP (C) - 23712/2019 | M. K. RANA    | GENERAL |  | Order Dtd. 2019-12-03 |  |                              | (Seat No - 14)  |
| 473 | 112968/2019 | 11.12.2019 | WP (C) - 17945/2018 | M. K. RANA    | GENERAL |  | Order Dtd. 2019-12-02 |  |                              | (Seat No - 14)  |
| 474 | 112969/2019 | 11.12.2019 | OJC-5687/1995       | R. K. PRADHAN | GENERAL |  | Order Dtd. 1995-01-03 |  | WRIT BRANCH-H-7              | (Seat No - 10)  |
| 477 | 112970/2019 | 11.12.2019 | WP (C) -            | C. R. NAYAK   | GENERAL |  | Order Dtd. 2019-12-04 |  |                              | (Seat           |

|             |                 |                |                               |                             |                 |                |                           |  |                      |                                     |
|-------------|-----------------|----------------|-------------------------------|-----------------------------|-----------------|----------------|---------------------------|--|----------------------|-------------------------------------|
| 5           |                 |                | 1192/<br>2012                 |                             | L               |                |                           |  |                      | t<br>No<br>-<br>10<br>)             |
| 4<br>7<br>6 | 112971<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>12818<br>/2006 | S. K. ROUT                  | GEN<br>ERA<br>L |                | Order Dtd. 2019-<br>04-15 |  | WRIT<br>BRANC<br>H-3 | (S<br>ea<br>t<br>No<br>-<br>13<br>) |
| 4<br>7<br>7 | 112972<br>/2019 | 11.12.<br>2019 | WP (C)<br>-<br>23333<br>/2019 | BIJAYA<br>KUMAR<br>BEHERA 1 | C.O<br>. .      | COURT<br>NO. 9 | Order Dtd. 2019-<br>12-10 |  |                      | (S<br>ea<br>t<br>No<br>-<br>13<br>) |